

Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the

1007/2275/

4 June, 1975.

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NOTIFICATION
INCOME TAX

No. 932 / F.No. 203/76/74-ITA.II/ : It is hereby notified for general information that the institution mentioned below has been approved by the Department of Science & Technology, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

USHA FOR SCIENTIFIC RESEARCH INSTITUTE, CALCUTTA.

This notification is effective from 1.4.1974 to 31.3.1977.

sd/-

(T.P. HUNDEBUNTA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/ Publication and Public Relations, New Delhi.
3. Directorate of O&I Services (Income-tax), 1st Floor, Awan-e-Ghalib, Jata Jauri Lane, New Delhi.
4. Sri N.S. Singh, Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi-110029, with reference to his letter No. 16/NO-T/11/13/75 dated 17th May, 1975.
5. Usha Scientific Research Institute, 14, Princep Street, Calcutta-700013.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of ITC (S&T), New Delhi. (5 copies).



(T.P. HUNDEBUNTA)

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